

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 27th day of March, 2001.

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, JM

ORIGINAL APPLICATION NO. 919 OF 1998

Jitendra Singh Gujar,
aged about 26 years,
son of Atar Singh,
r/o village Chirgaon Khurd,
Post Office Chirgaon Khurd,
Tehsil Moth, District Jhansi.

..... Applicant

(By Advocate: Sri G. S. Bhatt)

Versus

1. Union of India, through the Secretary,
Ministry of Communication, New Delhi.
2. The Senior Superintendent of Post Offices,
Jhansi Division, Jhansi.
3. The Regional Employment Officer,
Jhansi.

..... Respondents

(By advocate : Km. Sadhna Srivastava)

O_R_D_E_R (ORAL)

(By Hon'ble Mr. S. Dayal, AM)

This Original Application has been filed
for direction to the respondents to register the
application of the applicant dated 12.8.1998 and
consider for selection and appointment to the post
of Extra Departmental Post Master Chirgaon Khurd,
Jhansi along with other candidates.

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2. While hearing learned counsels in O.A. No.761 of 1999, which the same applicant had filed for setting aside the impugned appointment of Respondent No.4, ^{it was found that} the applicant has also mentioned in the said O.A. No.761 of 1999 that the name of the applicant had been considered for the said post and the respondent no.4 had been selected.

3. In view of the above situation, this O.A. has become infructuous and is, therefore, dismissed as having become infructuous.

4. No order as to costs.

Rafiq Uddin 
(RAFIQ UDDIN) (S. DAYAL)
JUDICIAL MEMBER MEMBER (A)

Nath/